GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1011 ANSWERED ON TUESDAY JULY 29, 2025

SIMPLIFICATION OF COMPANY REGISTRATION AND SUPPORT FOR WOMEN ENTREPRENEURS

QUESTION

1011. SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- a) the steps taken to simplify company and LLP registration procedures for rural women entrepreneurs nationally, in line with the Companies Act, 2013;
- b) the initiatives in the state of Uttar Pradesh to promote women-led startups, given the state's rank as second nationally with 1,842 recognized startups having at least one woman director; and
- c) whether the Ministry will expand multilingual support and offline facilitation for MCA21 efiling and local CSCs in Auraiya and Etawah, to help women from smaller towns and villages access incorporation and compliance services?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD, TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

- (a): -As part of Government of India's Ease of Doing Business (EODB) initiatives, the Ministry of Corporate Affairs has taken number of steps to simplify the process of registration of Companies and Limited Liability Partnership (LLP), for the stakeholders including rural women entrepreneurs, such as: -
- (i) Central Registration Centre (CRC) has been established for processing of forms filed for reservation of name and incorporation of companies and LLPs in a centralised manner.
- (ii) A new single integrated Web Form by the name of Simplified Proforma for Incorporating Company Electronically (SPICe+) has been deployed along with a linked form called

- AGILE PRO-S which provides various services, namely:- (i) Name Reservation, (ii) Incorporation, (iii) Permanent Account Number (PAN), (iv) Tax Deduction and Collection Account Number (TAN), (v) Director Identification Number (DIN), (vi) Employees' Provident Fund Organisation Registration, (vii) Employees' State Insurance Corporation Registration, (viii) Goods and Services Tax number, (ix) Bank Account Number by various Banks, (x) Profession Tax Registration for the States of Maharashtra, Karnataka and West Bengal, (xi) Delhi Shops and Establishment Registration.
- (iii) Zero fee is charged for incorporation of a company with authorized capital upto INR 15,00,000.
- (iv) A web-based form namely FiLLiP has been launched as an integrated incorporation form for LLPs through which PAN & TAN along with DIN/DPIN (Designated Partner Identification Number) are also being provided to newly incorporated LLPs.
- (b): Under the Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT), as on 30th June 2025, a total of 1,80,683 entities have been recognised as startups including 17,469 entities recognised as startups in the state of Uttar Pradesh. A total of 87,285 entities recognised as startups have at least one-woman director/partner, out of which 8,856 entities are in the state of Uttar Pradesh. The flagship Schemes namely, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS) and Credit Guarantee Scheme for Startups (CGSS) support startups at various stages of their business cycle. Initiatives like Startup MahaKumbh serve as a platform for networking and collaboration. Digital platforms such as the Startup India portal and BHASKAR enable easy access to resources and startup ecosystem collaboration. The Programs implemented to promote women entrepreneurship across the country, including in the Uttar Pradesh are placed at **Annexure**.
- **(c):** The MCA21 website, designed as a bilingual platform, supports users in both Hindi and English language to ensure greater accessibility. Additionally, for residents of Uttar Pradesh, the Registrar of Companies office located in Kanpur serves as a public interface, providing direct assistance and facilitating various corporate services. To further support users, a dedicated helpdesk system is operational through toll free number wherein queries and guidance are provided in both Hindi and English languages. This enables stakeholders to obtain timely assistance and clarifications through telephonic support in their preferred language.

Programs implemented to promote women entrepreneurship across the country, including in Uttar Pradesh are as under:

- 1. To promote flow of both equity and debt to women led startups, 10% of the fund in the Fund of Funds for Startups Scheme operated by Small Industries Development Bank of India (SIDBI) is reserved for women-led startups.
- 2. Alternative Investment Funds (AIFs) led by women are eligible to be considered for a higher level of management fee (0.1% per annum). The same benefit is also extended to AIFs which are focused on women led startups.
- 3. Under Credit Guarantee Scheme for Startups (CGSS), for availing the guarantee cover, the Member Institution pays Annual Guarantee Fee (AGF) of 2% p.a. of the disbursement/outstanding amount. For units from the North East region as well as those of women entrepreneurs, the Member Institution pays a standard rate of 1.5% p.a. of the disbursement/outstanding amount.
- 4. Women Capacity Development Programme (WING) is a unique Capacity Development Program for women-led startups, to identify and support both aspiring and established women entrepreneurs in their startup journeys. The workshops are open to variety of business sectors including Tech, Construction, Product, Machine, Food, Agriculture, Education, etc. The workshops serve as a platform for emerging women entrepreneurs and other stakeholders to discuss the key challenges facing women entrepreneurs. WING workshops create a conducive environment to share best practices and experiences in overcoming challenges and to gain insights learned from the business models adopted in the Indian context.
- 5. A Virtual Incubation Program for Women Entrepreneurs was conducted to support womenled tech startups with pro-bono acceleration support.
- 6. Startup India Hub: A webpage dedicated to women entrepreneurs has been designed on the Startup India portal. The page includes various policy measures for women entrepreneurs by both Central and State Governments.
- 7. ASCEND Startup Workshop Series and Women for Startups Workshops: The Government organized a series of startup workshops ASCEND (Accelerating Startup Calibre & Entrepreneurial Drive), for the entrepreneurs, aspiring entrepreneurs, and students from North-eastern region. In addition, the workshops are conducted with a specific focus on women entrepreneurs across the northeastern states. The workshops have witnessed participation from ecosystem stakeholders such as government officials, startups, aspiring entrepreneurs, investors, academic institutions, etc.
- 8. SuperStree Podcast: With a vision to inspire a greater number of women across all regions in India to become entrepreneurs, the SuperStree video podcast series has been launched

- on women in the Indian Startup Ecosystem. The podcast spreads awareness related to innovations from women and to further strengthen women entrepreneurship in the country.
- 9. Through various awareness programmes and capacity building programmes organized by the Government, and through print media and social media platforms, the Government also creates awareness about the existing schemes which support micro, small and medium entrepreneurs, including women entrepreneurs.
- 10. The States' Startup Ranking on support to startup ecosystems is primarily an exercise to identify good practices across all the Indian states. The evaluation includes a specific provision to gauge the formulation and implementation of policies and special incentives to promote women-led startups in each state. The particular action point has witnessed active engagement and thereon reporting of measures undertaken by participating States and UTs.
- 11. To identify the depth, quality and spread of innovation, inclusivity and diversity, and entrepreneurship in country, the Government instituted the National Startup Awards (NSA). NSA recognizes and promotes startups across 20 sectors and special categories. All four editions of the NSA (2020, 2021, 2022 and 2023) have featured a special category and award for women-led startups.
- 12. Pitch Forward, an initiative to provide women entrepreneurs, especially from non-metros, a platform to connect with marquee investors. It offers startups across various stages and sectors the opportunity to pitch directly to venture capital funds.
